

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND
APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

Dated: 18th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 108 OF 2017

In the matter of:

Wind World (India) Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. G. Saikumar
Ms. Rimali Batra
Ms. Shruti Awasti
Ms. Soumya Saikumar for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

In the matter of:

Bajaj Finserv Ltd. & Ors.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. G. Saikumar
 Ms. Rimali Batra
 Ms. Shruti Awasti
 Ms. Soumya Saikumar for R-2

APPEAL NO. 184 OF 2017 & IA NOs. 404 & 648 OF 2017

In the matter of:

Independent Power Producers Association of India

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Tushar Srivastava
 Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Stuti Kishn for R-1

Mr. G. Saikumar
 Ms. Rimali Batra
 Ms. Shruti Awasti
 Ms. Soumya Saikumar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.10.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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